

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Comp. App. (AT) (Ins) No. 1818 of 2026

IN THE MATTER OF:

Dr. Subhash Chandra

...Appellant(s)

Versus

Shiv Nandan Sharma & Ors.

...Respondent(s)

Present:

For Appellant : Mr. Dhruv Mehta, Sr. Adv. & Mr. Anand Chibbar, Sr. Adv. with Ninad Laud, G.P. Madaan, Smriti Churiwal, Kaustubh Prakash, Aditya Madaan, Akhand Pratap Singh, Jaiveer Kant, Zubin Dash, Arjun Chhibbar, Gokula Krishnan, Ishani Shekhar, Keith Varghese, Shubham Shree, Adv.

For Respondents : Mr. Tushar Mehta, Solicitor General, Ms. Anannya Ghosh, Mr. Paratibhanu, Ms. Doel Bose, Mr. Sriyesh Kumar Singh, Adv. for R7
Mr. Tushar Mehta, Ld. S.G with Ms. Anju Jain, Mr. Hitesh Sachar, Prachie Jain, Prachi Kushwaha, Manthan Rana, Pratibhanu, Adv. for R2
Mr. Sajeve Deora, Shiv Nandan Sharma, Adv. for RP
Mr. Manmeet Singh, Anjali Dwivedi, Akash Ray, Prarthana Balasubramanian, Adv. for HDFC
Mr. Diwakar Maheshwari, Pratiksha Mishra, Bhavika Deora, Adv. for R6
Mr. Sachin Chandarana, Kartik Nagarkatti, Khushi Jain, Shravan Pethe, Adv. for R5

ORDER
(Hybrid Mode)

23.09.2026: Ld. Counsel for the Respondents No. 7, 8 & 9 submit the copy of the appeal paper book has not been supplied. Let the copy of the appeal paper book be supplied to the Respondents No. 7, 8 & 9. Ld. Counsel for the Axis Bank submits they have not been made party though they were a party before the Ld. NCLT. Let an amended memo be filed today itself and

copy of the appeal paper book(s) be supplied to such respondents. List this appeal on 29th September, 2026 in the supplementary list as item no. 1.

**[Justice Yogesh Khanna]
The Officiating Chairperson**

**[Barun Mitra]
Member (Technical)**

**[Ajai Das Mehrotra]
Member (Technical)**

Sheetal/Manu